

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

(3)

C.P.NO.335/2003 IN O.A.NO.480/2002

Thursday, this the 27th day of November, 2003

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Bharat Bhushan, Member (J)

Manohar Dutt Joshi
s/o Sh. Nand Ram Joshi
r/o P-74/2, Kabul Line
Delhi Cantt.

...Applicant

(By Advocate:Shri Yogesh Sharma)

Versus

1. Shri Narinder Kumar
Chief Engineer, Headquarter
Western Command,
Chandimandir
Chandigarh
2. Major Shri R.R.Bhashyam
Garrison Engineer (East)
Delhi, Delhi Cantt-10

...Respondents

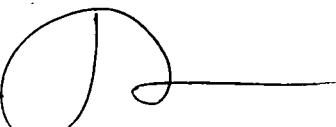
(By Advocate: Shri R.N. Singh)

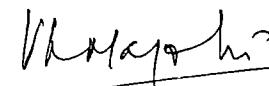
O R D E R (ORAL)

Hon'ble Shri V.K.Majotra, Vice-Chairman (A) -

While Shri R.N. Singh, learned counsel for respondents stated that the directions of this court have been complied with, the same has not been denied by Shri Yogesh Sharma, learned counsel of applicant. In this background, CP is dismissed as having become infructuous.

Notices issued to the respondents are discharged.


(Bharat Bhushan)
Member (J)


(V.K.Majotra)
Vice Chairman (A) -

/cc/